

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 4107**  
TO BE ANSWERED ON 04.01.2019

**JUVENILE HOMES**

4107. SHRIMATI BHAVANA PUNDALIKRAO GAWALI PATIL:  
SHRIMATI SUPRIYA SULE:  
SHRI DHANANJAY MAHADIK:  
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:  
DR. HEENA VIJAYKUMAR GAVIT:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the estimated number of children who have been placed in juvenile homes in each State during the last three years and the current year;
- (b) the details of the number of juvenile homes functioning in the country along with the financial assistance provided to such homes by the Government during the said period;
- (c) whether the Government has reviewed the working of juvenile homes in the country and if so, the details along with the outcome thereof;
- (d) whether most of the juvenile homes lack the required reform facilities that help delinquent children revert to normal life;
- (e) if so, the details thereof indicating the number of such homes across the country that are equipped with the required reform facilities; and
- (f) the corrective steps taken/being taken by the Government to ensure adequate facilities/infrastructure to the children living in juvenile homes?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT  
(DR. VIRENDRA KUMAR)

- (a) & (b): The number of children placed in observation homes and number of homes functioning in the country are at **Annexure-I**. The details of fund released to the State Govt. during F.Y., 2015-16, 2016-17, 2017-18 and current year 2018-19 (as on 31.12.2018) under Child Protection Services-a scheme is at **Annexure-II**.
- (c) to (f): The Juvenile Justice (Care and Protection of Children) Act, 2015 stipulates the security net for vulnerable children by way of statutory service delivery structures along with Institutional and non-Institutional care. The JJ Act, 2015 provides minimum benchmark for facilities to be provided to children in Child Care Institution. The Ministry has been pursuing with all the States/UTs to regularly monitor all the Child Care Institutions (CCIs) as mandated under the Section 41 of the Juvenile Justice (Care and Protection of Children) Act, 2015 (JJ Act) and the Juvenile Justice (Care and Protection of Children) Model Rules, 2016 framed thereunder, to ensure best interest of children. Under Section 8 (3) (j) of the JJ Act, Juvenile Justice Board has to conduct at least one inspection visit every month of residential facilities for children in conflict with law and recommend action for improvement in quality of services to the District Child Protection Unit and the State Government. The primary execution of the JJ Act is the responsibility of States/UTs. All the State/UT Governments have been asked to close the CCIs who have declined to register under the JJ Act, 2015 and to rehabilitate the children in registered Institutions.

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**Annexure referred to in reply to part (a) to (b) of the Lok Sabha Unstarred Question No. 4107 for answer on 04.01.2019 raised by Shrimati Bhavana Pundalikrao Gawali Patil, Shrimati Supriya Sule, Shri Dhananjay Mahadik, Shri Mohite Patil Vijaysinh Shankarrao, Dr. Heena Vijaykumar Gavit regarding “Juvenile Homes”**

**The number of children placed in observation homes and number of homes functioning in the country.**

S. No.	State/UT	Observation/Special/ Observation cum Special Home	Number of Children
1	Andhra Pradesh	16	287
2	Arunachal Pradesh	1	7
3	Assam	5	48
4	Bihar	13	777
5	Chhattisgarh	13	303
6	Goa	0	0
7	Gujarat	7	91
8	Haryana	4	195
9	Himachal Pradesh	2	47
10	Jammu and Kashmir	8	444
11	Jharkhand	11	427
12	Karnataka	17	81
13	Kerala	11	28
14	Madhya Pradesh	22	528
15	Maharashtra	53	1704
16	Manipur	5	80
17	Meghalaya	3	47
18	Mizoram	10	218
19	Nagaland	13	25
20	Orissa	4	298
21	Punjab	6	152
22	Rajasthan	34	522
23	Sikkim	3	78
24	Tamil Nadu	10	252
25	Tripura	4	7
26	Uttar Pradesh	43	2093
27	Uttarakhand	11	65
28	West Bengal	14	1530
29	Telangana	11	330
30	Andaman & Nicobar	0	0
31	Chandigarh	1	17
32	Dadra & Nagar Haveli	0	0
33	Daman and Diu	0	0
34	Lakshadweep	0	0
35	NCT of Delhi	5	264
36	Puducherry	4	107
		<b>364</b>	<b>11052</b>

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**The details of fund released and utilized by State Govts./UT Administrations during the financial year 2015-16, 2016-17, 2017-18 and current year under CPS.**

<b>Year-wise details of grants released under Child Protection Services [CPS] as on 31.12.2018</b>					
<b>S. No.</b>	<b>State/UT</b>	<b>2015-16</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>
1	Andhra Pradesh	238.58	110.74	1469.88	1870.01
2	Arunachal Pradesh	571.68	52.29	643.71	37.63
3	Assam	597.90	413.64	2932.68	654.26
4	Bihar	2687.89	2787.92	541.56	908.92
5	Chattisgarh	3955.55	527.77	3181.97	1042.64
6	Goa	235.25	36.83	728.53	16.03
7	Gujarat	2328.90	769.95	590.11	1527.97
8	Haryana	496.44	0.00	1858.22	512.62
9	Himachal Pradesh	604.04	2345.48	1835.01	881.47
10	Jammu & Kashmir	113.35	43.12	807.48	2106.94
11	Jharkhand	369.88	840.11	1714.57	478.56
12	Karnataka	1845.24	3720.80	3272.45	2595.22
13	Kerala	944.39	260.50	1849.45	1184.11
14	Madhya Pradesh	1116.03	2503.88	3262.77	1762.75
15	Maharashtra	3138.75	2272.33	608.15	808.90
16	Manipur	3082.18	241.34	1886.33	1825.26
17	Meghalaya	1469.55	2060.33	1846.60	900.80
18	Mizoram	2079.44	1949.55	1917.51	1361.38
19	Nagaland	2257.65	1350.37	1457.45	1163.92
20	Orissa	3309.07	1089.22	2599.30	4352.44
21	Punjab	820.81	581.67	143.24	825.27
22	Rajasthan	3258.92	0.00	4752.30	1082.16
23	Sikkim	562.00	601.18	662.76	66.25
24	Tamil Nadu	825.04	13039.37	2013.12	1858.05
25	Telangana	354.88	195.64	894.82	731.96
26	Tripura	710.63	676.04	446.81	649.65
27	Uttar Pradesh	2884.18	3207.19	1830.67	7834.39
28	Uttarakhand	66.88	15.54	907.57	153.80
29	West Bengal	508.67	6763.87	5073.56	1470.42
30	Andaman & Nicobar Island	36.03	36.88	31.66	27.70
31	Chandigarh	357.82	245.44	194.32	0.00
32	Dadra & Nagar Haveli	58.66	177.59	24.82	11.24
33	Daman & Diu	82.82	126.42	21.89	18.42
34	Delhi	1363.40	978.64	354.33	542.02
35	Lakshadweep	0.00	0.00	-	0.00
36	Puducherry	559.60	826.33	114.35	234.65
	<b>Total</b>	<b>43892.10</b>	<b>50847.97</b>	<b>52469.95</b>	<b>41497.81</b>

